

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:7069  
ANSWERED ON:12.05.2005  
SURVEY ON DISABLED HANDICAPPED PERSONS  
Jindal Shri Naveen

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether there is any proposal to order a fresh survey to ascertain the number of disabled handicapped persons of various categories in the country;
- (b) if so, the details thereof and the time by which it is likely to be conducted;
- (c) whether the Government has categorised and planned for rehabilitation of these persons;
- (d) if so, the details thereof;
- (e) whether there is any proposal to start any scheme to give financial assistance to physically challenged persons; and
- (f) if so, the details thereof and the time by which the scheme is likely to be launched and implemented?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) & (b): No, Sir. The survey is conducted by the National Sample Survey Organization once in ten years. The last survey was conducted in the year 2002.

(c) & (d): Section 2 (i) of the Persons with Disabilities Act, 1995 recognises (i) blindness; (ii) low vision; (iii) leprosy-cured; (iv) hearing impairment ; (v) locomotor disability ; (vi) mental retardation and (vii) mental illness as disabilities.

A number of schemes/ programmes to cater to the needs of persons with various types of disabilities is under implementation. The National Trust for the Welfare of the Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities also implement programmes for persons with Mental Retardation and Multiple Disabilities. The details of schemes are available on the website [www.socialjustice.nic.in](http://www.socialjustice.nic.in) and [www.nationaltrust.org.in](http://www.nationaltrust.org.in)

(e) & (f): Various State Governments / U.T. Administrations have been implementing social security schemes viz disability pension and unemployment allowance for persons with disabilities with different eligibility criteria. Amount of pension and unemployment allowance vary across States/ UTs from Rs.60/- per month to Rs.500/- per month.